## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S VIJAYARAGHAVAN, MEMBER-TECHNICAL

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**PETITION NUMBER** 

:TCP/3/2016

NAME OF THE PETITIONER(S)

:Sadayaramanujam G., and 2 others

NAME OF THE RESPONDENT(S)

:GGN Spinning Mills (P) Limited and 1 others

**UNDER SECTION** 

:397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

S. VIJAYA PRASHANTH.

Coursel for R1-R3

(Senior counsel)
Counsel for Petitioners

## **ORDER**

Counsel for petitioner present and counsel for R3 present. Both the Counsel represented that there is a connected TCP 20/2016. There is a possibility of settlement of the dispute between the parties. Both the counsel are directed to bring both the parties for reporting the status of the settlement on the next date of hearing. Put up on 19.07.2017.

5. Juit aper person.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)